

प्रश्नोत्तर से संबंधित परिशिष्ट

विषय: [क. 6299] के अंतर्गत प्रश्नोत्तर, फरवरी - अप्रैल 1999 [13/11/2000]

अवरोधित प्रश्न [क. 6299] के उत्तरों का परिशिष्ट - एक

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No.2 in Writ Petition(Civil) No:337/1995

CENTRE FOR ENVIR. LAW, WWF-I

Petitioner (s)

VERSUS

U O I & ORS

(For directions) (With office report)

(With I.A.No.5-Appln. for recalling the order dt.17.7.98)

Respondent (s)

With

SUB-MOTU CONT. PET.(Civ11)326/1998 IN W.P(C)No.337/1995

Date : 13/11/2000 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s)

Mr. Harish N.Solve, S.G.  
Mr. Raj Panjwani, Adv.  
Mr. Vijay Panjwani, Adv.  
Mr. Iqbal Shamsi, Adv.

For Respondent (s)

Mr. P.P. Malhotra, Sr. Adv.  
Mr. Wasim Qadri, Ms. Smita Inna, Adv.  
Mr. Rada Krishna, Adv.  
Mr. D.S. Mahra, Adv.

For Rajasthan:

Mr. A. Mishra, Ms. Anjali Doshi, Adv.  
For Mr. Sushil Kumar Jain, Adv.

M/s I.M. Nanavati Associates, Adv.

Mr. K.R. Nagaraja, Adv.

For P.P.:

Mr. Sakesh Kumar, Adv.  
Mr. Satish K. Agnihotri, Adv.

Mr. Jana Kalyan Das, Adv.

For Meghalaya:

Mr. Ranjan Mukherjee, Adv.

For Tripura:

Ms. Amita V. Duggal, Adv.  
Mr. Rajiv Mehta, Adv.

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UPON hearing counsel the Court made the following  
O R D E R

Four weeks for filing of affidavits by the States that have  
not already done so. List after five weeks. Pending further orders,  
no dereservation of forests/sanctuaries/national parks shall effected.

N Annapurna  
(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master

13/11

(13/11/11) saw

अनुभाग अधिकारी  
मध्यप्रदेश शासन  
वन विभाग (कक्ष 3)  
मंत्रालय, भोपाल